IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27. **IA 216(MB)2024 IN**
C.P. (IB)/1407(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.03.2024**

NAME OF THE PARTIES: Forward Exports Private Limited
Vs
Inesh Accerro Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Ms. Shivani Kumari, Ld. Counsel for the Petitioner present.
2. Counsel for the Petitioner seeks time to argue their case.
3. On the request of the counsel for the Petitioner, list this matter for hearing on **14.05.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR